Chartered Accountant's Certificate

It is certified that the information given in the statement is true as verified by us from the books and other records maintained by the company and the banker/s' certificate obtained by the office in respect of liquid assets for the purpose of Section 45-IB of the RBI Act, 1934 and the Escrow Accounts obtained by the company.

Place:	Chartered Accountant
Date:	
	Signature :
	Seal ·